

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.219 – IA/334(AHM)2022  
ITEM No.220 – IA/742(AHM)2022  
ITEM No.221 – IA/843(AHM)2022  
ITEM No.222 – IA/1289(AHM)2023 in IA/694 of 2023  
in  
**CP(IB) 473 of 2018**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

SVM Cera Pvt Ltd

.....Applicant

V/s

Gangotri Glazed Tiles Pvt Ltd

.....Respondent

**Order delivered on: 17/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Jaimin Dave, Adv. a.w. Ms. Hirva Dave, Adv.  
IA/334(AHM)2022& IA/843(AHM)2022  
Ms. Noopur K Dalal, Adv. in IA/742(AHM)2022  
For the Liquidator : Mr. Kuldeep Adesara, Adv. a.w Mr. Keyur Shah  
For the Respondent : Mr. Parth Shah, Advocate in IA/334(AHM)2022 &  
IA/843(AHM)2022 for Bank  
For the State Tax : Ms. Ritu Guru. Adv.

**ORDER**

**IA/334(AHM)2022, IA/742(AHM)2022, IA/843(AHM)2022 & IA/1289(AHM)2023 in  
IA/694 of 2023**

Ld. Counsel for the applicant seeks time to file rejoinder.

List for further consideration on 04.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY  
MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE  
MEMBER (JUDICIAL)**